COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 234 of 2014

Dated : 15th December, 2014

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Poorv Kshetra Vidyt Vitran Co.Ltd. & Ors. …. Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission …. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R.1

ORDER

Learned counsel for Respondent No.1 seeks some time to file reply. He may file the same on or before 24.12.2014 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 31.12.2014 after serving copy on the other side.

Post the matter on ***08.01.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr